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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/9177/2024 /A

From :- Shri Chatra Bhukhan Gogoi
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, ✓
The District & Sessions Judge,
Dhubri

Dated Guwahati, the September, 2024

Sub: **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJ.XII-1/2024/11037/E, dated 27.08.2024

Sir,

With reference to the above, I request you to inform Shri Amarjyoti Sonowal, Judicial Magistrate First Class, Dhubri to submit a fresh application detailing the tentative or specific dates of his starting and return journey by which he intends to avail Home Travel Concession for the block period 2022-2024, to visit his hometown at Tezpur, by the shortest possible route, as per existing Rules.

Shri Sonowal may be informed accordingly.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/ 9178 /2024/A dated September, 2024 *hw 2/9/24*

Copy to:-

1. Shri Amarjyoti Sonowal, Judicial Magistrate First Class, Dhubri, for information.


REGISTRAR (VIGILANCE)

hw 2/9/24